

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

TP No. 194/CTB/2019, CP (IB) No.1347/MB/2017
IA No. 154/CTB/2019

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Vandana Energy Steels Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Dhananjay Sud, Adv. (For Liq)

For Respondent (s)

Mr. S. K. Acharya, Adv. (IA 154/19)
Mr. P. P. Behra, Adv. (R-2)

ORDER

Both sides counsel present. Due to paucity of time matter adjourned to 18.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)